

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 25th June, 2015

No.HCM/V-3/76-Estt(iv)/ The High Court of Manipur will remain closed from 27th June, 2015 to 10th July, 2015 on account of Summer Vacation.

During the vacation period, there will be 1 (one) court sitting on 6th July, 2015.

The Hon'ble Chief Justice has been pleased to constitute the Vacation Court of Hon'ble Mr. Justice Kh. Nobin Singh on 6th July, 2015.

Filing of urgent matter pertaining to civil and criminal will be allowed on 4th July, 2015 (Saturday) from 10.30 a.m. to 3.00 p.m.

During the Summer Vacation the office will remain open from 10:00AM to 4:30 PM and staff should attend office on roster basis.

Limitation will not run during the vacation.

Sd/-
(GOLMEI GAIPHULSHILLU)
REGISTRAR
HIGH COURT OF MANIPUR

Endt. No.HCM/V-3/76-Estt(iv)/ 5324-52
Copy to :-

Date : 25/06/2015

1. The Advocate General, Manipur.
2. The Chief Secretary, Government of Manipur.
3. The Secretary (Law), Government of Manipur.
4. The District & Sessions Judge, Imphal East / Bishnupur / Thoubal/
Imphal West / Churachandpur / Senapati
- He/she is requested for favour of wide circulation in Subordinate Courts.
5. The Judge, Family Court, Manipur
6. The Judge, Special Court (ND&PS).
7. The Presiding Officer, Revenue Tribunal / MACT, Manipur
8. The Member Secretary, MASLSA
9. The Joint Registrar (Judl. & Bench)/CPC, High Court of Manipur.
- He is requested to upload the above notification in the official website of this Registry.
10. The Joint Registrar (Admn./PM & P), High Court of Manipur.
11. The Deputy Registrar (Judl), High Court of Manipur.
12. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
13. The Secretary, All Manipur Bar Association, Imphal.
14. The Secretary, High Court Bar Association, Imphal.
15. The Secretary, High Court of Manipur Bar Association, Imphal.
16. The Secretary, Tribal Lawyers Forum, Vin Cottage, Naga River, North A.O.C., Imphal.
17. The Senior Govt. Advocate, Imphal with 3(three) copies.
18. All Assistant Registrars / Senior Grade Stenographers, High Court of Manipur.

19. The Lib-cum-Research Officer, High Court of Manipur.
20. The Central Govt. Standing Counsel, Manipur.
21. The Director, Doordarshan Kendra, Imphal.
 - for favour of wide announcement in the News Items.
22. The Director, Information & Public Relations, Imphal
 - One spare copy for favour of wide publicity in the News Item.
23. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur.
24. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
25. The Assistant News Editor, A.I.R., Imphal
 - For favour of wide announcement in the News Item.
26. The News Editor, ISTV, Imphal
 - For favour of wide announcement in the News Item.
27. All Superintendents/Court Officers/Stamp Reporter, High Court of Manipur.
 - They are directed to arrange the attendance of staff under their control on roster basis during the vacation.
28. The P.A to the Director, Manipur Judicial Academy.
29. The P.A. to Registrar General, High Court of Manipur.
30. Notice Board / Guard File / Order Book.
31. Concerned File.


REGISTRAR
HIGH COURT OF MANIPUR